

(16)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) T.V.P. Sai Vihari
N. Haisham Kumar

Counsel for
Petitioner

T.V.P. Sai Vihari

2) C. PRASANNA VENKATESH

Counsel for
R1 to R3

C. Prasanna Venkatesh

ORDER

Shri T V P Sai Vihari, counsel for the petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 present. Counsel for petitioner filed CA-16/2017 with a prayer to bring proposed R5 to R16 on record for which he sought the present addresses from the company by way of a letter the copy of which is given to the other side. There is no reply from the other side. R1 is directed to furnish the addresses of the proposed respondents as per the register of members to the petitioner by the next date of hearing. Put up on **17.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)